

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C, P.No. 838/2011

Present: Hon'ble Member (J) Shri Jinan K.R

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22<sup>nd</sup> September 2017, 10.30 A.M**

Name of the Company	Dr. Pramod Kanoi & Ors. -Vs- Anudarsh Properties (P) Ltd & Ors.		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Anupnath Bhattacharyya. Adv.
2. Simon Abdulba. n
3. Amrinalal Chatterjee. y
4. Nubaren Banik

For

Pehinul

Anil  
22/9

1. Mr. Souvik Mitra. Adv.
2. Mr. K. N. Jau. Adv.

For the

[Signature]

22/9/17

Anil n. 243

1) Mr. A. P. Gomes Adv

2) Debashis Dey Adv

for  
RB

for RB

A. P. Gomes  
Adv 22/9/17

Dey Adv

1) Prosenjit Roy, Adv.  
Dipnath Roychoudhury, Adv.

for 4 &amp; 5

Prosenjit Roy  
24/09/17

ORDER

The Ld. PCS on behalf of the petitioner is present and the Ld. Counsels on behalf of the Respondent Nos. 2, 3,4,5, and 6 are present.

Heard both the parties.

The parties are directed to submit their written statements on the next date of hearing.

List on 13-11-2017 for hearing.

  
(Jinan KR)  
Member(J)